

**Nomination of cases by Hon'ble the Chief Justice on 28/01/2016**

Sl no.	Case details	Nominated to-	File delivered in section
<b>DB of Hon....., J</b>			
1	W. P. - 31554/1993	Hon. Arun Tandon, J.	Writ C-I Section on 29/01/2016
2	W. P. - 4814/2004	Hon. Krishna Murari, J.	Writ C-I Section on 29/01/2016
3	W. P. - 36011/2013	Hon. Krishna Murari, J.	Writ C-I Section on 29/01/2016
4	Spl. Appeal – 399/2015	Hon. Arun Tandon, J.	Spl. Appeal Section on 29/01/2016
5	Crl. Appeal – 921/2009	Hon. H. G. Ramesh, J.	Crl. Appeal (H) D.B. Section on 29/01/2016
<b>Bench Comprising</b>			
6	W. P. - 61187/2010	Hon. Arun Tandon, J. and Ashwani Kumar Mishra, J.	Writ A-II Section on 29/01/2016
7	Crl. Appeal – 3979/2013	Hon. Arun Tandon, J. and Hon. Sunita Agarwal, J.	Crl. Appeal Section on 29/01/2016
<b>Hon....., J.</b>			
8	Crl.M.A.(u/s 482 Cr.P.C.) - 20783/2015 (Time Extension Application)	Hon. B. Amit Sthalekar, J.	482 Section on 29/01/2016
9	Crl.M.A.(u/s 482 Cr.P.C.) - 34675/2014 with Crl.M.A.(u/s 482 Cr.P.C.) - 15277/2014 with Crl.M.A.(u/s 482 Cr.P.C.) - 15278/2014 with Crl.M.A.(u/s 482 Cr.P.C.) - 15279/2014 with Crl.M.A.(u/s 482 Cr.P.C.) - 17174/2014 with Crl.M.A.(u/s 482 Cr.P.C.) - 17177/2014 with Crl.M.A.(u/s 482 Cr.P.C.) - 17178/2014 with Crl.M.A.(u/s 482 Cr.P.C.) - 17180/2014 with Crl.M.A.(u/s 482 Cr.P.C.) - 17181/2014 with Crl.M.A.(u/s 482 Cr.P.C.) -	Hon. Bharat Bhushan, J.  (with all connected cases)	482 Section on 29/01/2016

	<p>17182/2014 with Crl.M.A.(u/s 482 Cr.P.C.) - 17183/2014 with Crl.M.A.(u/s 482 Cr.P.C.) - 44833/2014 with Crl.M.A.(u/s 482 Cr.P.C.) - 44834/2014 with Crl.M.A.(u/s 482 Cr.P.C.) - 44835/2014 with Crl.M.A.(u/s 482 Cr.P.C.) - 33008/2015 with Crl.M.A.(u/s 482 Cr.P.C.) - 40660/2014 (Nomination Application no. - 31898/2016)</p>		
10	Crl.M.A.(u/s 482 Cr.P.C.) - 2149/2016 (NRHM scam matter)	Hon. Arun Tandon, J.	Computer Fresh Section on 28/01/2016
11	Crl.M.A.(u/s 482 Cr.P.C.) - 2190/2016 (NRHM scam matter)	Hon. Arun Tandon, J.	Computer Fresh Section on 28/01/2016
12	Crl.M.A.(u/s 482 Cr.P.C.) - 2191/2016 (NRHM scam matter)	Hon. Arun Tandon, J.	Computer Fresh Section on 28/01/2016
13	Crl. Rev. defective - 41/2016 (NRHM scam matter)	Hon. Arun Tandon, J.	Computer Fresh Section on 28/01/2016
14	Crl. Rev. defective - 42/2016 (NRHM scam matter)	Hon. Arun Tandon, J.	Computer Fresh Section on 28/01/2016
15	Crl. Rev. defective - 43/2016 (NRHM scam matter)	Hon. Arun Tandon, J.	Computer Fresh Section on 28/01/2016
16	Bail – 33827/2015	Hon. Pankaj Naqvi, J.	Bail Section on 29/01/2016
17	Bail – 42863/2015 with Bail – 36633/2015 with Bail – 25054/2014	Hon. B. K. Narayana, J.	Bail Section on 29/01/2016
18	Bail – 34870/2015	Hon. Manoj Misra, J.	Bail Section on 29/01/2016
19	Bail – 32761/2010 with Bail – 31158/2012	Hon. Ramesh Sinha, J.  (both cases for final disposal)	Bail Section on 29/01/2016
20	Bail – 27342/2015	Hon. Arvind Kumar Mishra, J.	Bail Section on 29/01/2016
21	T. S. - 8/2013	Hon. P. K. Srivastava, J.	Company Section on 29/01/2016
22	Crl. Appeal – 3327/2013	Hon. Pankaj Naqvi, J.	Crl. Appeal Section on 29/01/2016

<b>Appropriate Court dealing with such matters</b>			
<b>23</b>	<b>W. P. - 2412/2016</b>	<b>Appropriate Court dealing with such matters</b>	<b>Computer Fresh Section on 28/01/2016</b>
<b>24</b>	<b>Bail – 38671/2015</b>	<b>Appropriate Court dealing with such matters</b>	<b>Bail Section on 29/01/2016</b>
<b>25</b>	<b>CrI. Appeal – 664/2015</b>	<b>Appropriate Court dealing with such matters</b>	<b>CrI. Appeal Section on 29/01/2016</b>
<b>26</b>	<b>CrI. Appeal – 646/2015</b>	<b>Appropriate Court dealing with such matters</b>	<b>CrI. Appeal Section on 29/01/2016</b>
<b>27</b>	<b>CrI. Appeal – 574/2015</b>	<b>Appropriate Court dealing with such matters</b>	<b>CrI. Appeal Section on 29/01/2016</b>

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.( LISTING)  
29/01/2016